

(11)

dated: 9.10.90 camp at Nagpur

Applicant by Mr. Ramesh Darda holding the brief of Mr. Choubey. Respondents by Mr. P. S. Lambast.

Application dt. 6/3/90, recd. from the P.No. 3, is put up for perused.

26/7/90

Mr. Darda submits that, Mr. Choubey has ~~been~~ under-  
gone an operation and hence is unable to attend.

S.O to 8.1.1991 for final hearing at Nagpur. Place at No. 3 on the board on that date.

(S.R. Jain)  
M(J)

P. S. Chaudhri  
(P. S. Chaudhri)  
M(A)

Dated 8/1/91 camp at Nagpur  
Applicant by Mr R. Darda  
for Mr Choubey. Mr Lambast  
for respondents. For want  
of time adjourned to  
19/3/91 for hearing.

P. S. Chaudhri  
(P. S. Chaudhri)  
M(A)

(D. Srinagar Rao)  
M(J)

Date 19.3.91 Camp Nagpur

1. Applicant by Mr. Ramesh Darda holding the brief of Mr. Girish Choubey.
2. Respondents by Mr. P.S. Lambat.
3. At Mr. Darda's request, on the ground of Mr. Choubey's father's demise, 5.0 to 9.7.91 for final hearing at Nagpur.

P. S. Chaudhuri (P.S. Chaudhuri) M(A)  
A. P. Bhattacharya (A.P. Bhattacharya) M(D)  
19.3.91

9-7-91 (Camp - Nagpur)  
(Per: - U.C. SRIVASTAVA, V.C.)

None present when the matter was called out.  
Mr. P.S. Lambat for respondents.

Dismissed for default.

P. S. Chaudhuri (P.S. CHAUDHURI) M(A)  
U.C. Srivastava (U.C. SRIVASTAVA) V.C.

9/7/91  
order dated 9.7.91 sent to Applicant Respondent (s) on 9.9.91

order dtd. 9.7.91 sent to Applicant. Returned back with remarks "Expired" and received 18.9.91